

ITEM NO.301

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 276/2025

IN RE THE WAQF (AMENDMENT) ACT, 2025 (1)

(IA No. 93240/2025 - APPLICATION FOR PERMISSION, IA No. 93675/2025 - APPLICATION FOR PERMISSION, IA No. 88593/2025 - CLARIFICATION/DIRECTION, IA No. 107477/2025 - EXEMPTION FROM FILING O.T., IA No. 107193/2025 - INTERVENTION APPLICATION, IA No. 101881/2025 - INTERVENTION APPLICATION, IA No. 97844/2025 - INTERVENTION APPLICATION, IA No. 107947/2025 - INTERVENTION APPLICATION, IA No. 107476/2025 - INTERVENTION APPLICATION, IA No. 107260/2025 - INTERVENTION APPLICATION, IA No. 93498/2025 - INTERVENTION APPLICATION, IA No. 105266/2025 - INTERVENTION/IMPLEADMENT, IA No. 105848/2025 - INTERVENTION/IMPLEADMENT, IA No. 105894/2025 - INTERVENTION/IMPLEADMENT, IA No. 105992/2025 - INTERVENTION/IMPLEADMENT, IA No. 106064/2025 - INTERVENTION/IMPLEADMENT, IA No. 108273/2025 - INTERVENTION/IMPLEADMENT, IA No. 113082/2025 - INTERVENTION/IMPLEADMENT, IA No. 93420/2025 - INTERVENTION/IMPLEADMENT, IA No. 104386/2025 - INTERVENTION/IMPLEADMENT, IA No. 105255/2025 - INTERVENTION/IMPLEADMENT, IA No. 105846/2025 - INTERVENTION/IMPLEADMENT, IA No. 105891/2025 - INTERVENTION/IMPLEADMENT, IA No. 105982/2025 - INTERVENTION/IMPLEADMENT, IA No. 106051/2025 - INTERVENTION/IMPLEADMENT, IA No. 106407/2025 - INTERVENTION/IMPLEADMENT, IA No. 108262/2025 - INTERVENTION/IMPLEADMENT, IA No. 113077/2025 - INTERVENTION/IMPLEADMENT, IA No. 93370/2025 - INTERVENTION/IMPLEADMENT, IA No. 100601/2025 - INTERVENTION/IMPLEADMENT, IA No. 104383/2025 - INTERVENTION/IMPLEADMENT, IA No. 105252/2025 - INTERVENTION/IMPLEADMENT, IA No. 105265/2025 - INTERVENTION/IMPLEADMENT, IA No. 105835/2025 - INTERVENTION/IMPLEADMENT, IA No. 105883/2025 - INTERVENTION/IMPLEADMENT, IA No. 105979/2025 - INTERVENTION/IMPLEADMENT, IA No. 106036/2025 - INTERVENTION/IMPLEADMENT, IA No. 106211/2025 - INTERVENTION/IMPLEADMENT, IA No. 111047/2025 - INTERVENTION/IMPLEADMENT, IA No. 104379/2025 - INTERVENTION/IMPLEADMENT, IA No. 105249/2025 - INTERVENTION/IMPLEADMENT, IA No. 105264/2025 - INTERVENTION/IMPLEADMENT, IA No. 105828/2025 - INTERVENTION/IMPLEADMENT, IA No. 105874/2025 - INTERVENTION/IMPLEADMENT, IA No. 105931/2025 - INTERVENTION/IMPLEADMENT, IA No. 106030/2025 - INTERVENTION/IMPLEADMENT, IA No. 106085/2025 - INTERVENTION/IMPLEADMENT, IA No. 110963/2025 - INTERVENTION/IMPLEADMENT, IA No. 93237/2025 - INTERVENTION/IMPLEADMENT, IA No. 97839/2025 - INTERVENTION/IMPLEADMENT, IA No. 104376/2025 - INTERVENTION/IMPLEADMENT, IA No. 105248/2025 - INTERVENTION/IMPLEADMENT, IA No. 105263/2025 - INTERVENTION/IMPLEADMENT, IA No. 105820/2025 - INTERVENTION/IMPLEADMENT, IA No.

105870/2025 - INTERVENTION/IMPLEADMENT, IA No. 105928/2025 - INTERVENTION/IMPLEADMENT, IA No. 106025/2025 - INTERVENTION/IMPLEADMENT, IA No. 106083/2025 - INTERVENTION/IMPLEADMENT, IA No. 107546/2025 - INTERVENTION/IMPLEADMENT, IA No. 110742/2025 - INTERVENTION/IMPLEADMENT, IA No. 93170/2025 - INTERVENTION/IMPLEADMENT, IA No. 93768/2025 - INTERVENTION/IMPLEADMENT, IA No. 104373/2025 - INTERVENTION/IMPLEADMENT, IA No. 104413/2025 - INTERVENTION/IMPLEADMENT, IA No. 105262/2025 - INTERVENTION/IMPLEADMENT, IA No. 105310/2025 - INTERVENTION/IMPLEADMENT, IA No. 105863/2025 - INTERVENTION/IMPLEADMENT, IA No. 105919/2025 - INTERVENTION/IMPLEADMENT, IA No. 106014/2025 - INTERVENTION/IMPLEADMENT, IA No. 106080/2025 - INTERVENTION/IMPLEADMENT, IA No. 109722/2025 - INTERVENTION/IMPLEADMENT, IA No. 93127/2025 - INTERVENTION/IMPLEADMENT, IA No. 93705/2025 - INTERVENTION/IMPLEADMENT, IA No. 104370/2025 - INTERVENTION/IMPLEADMENT, IA No. 104409/2025 - INTERVENTION/IMPLEADMENT, IA No. 105261/2025 - INTERVENTION/IMPLEADMENT, IA No. 105301/2025 - INTERVENTION/IMPLEADMENT, IA No. 105860/2025 - INTERVENTION/IMPLEADMENT, IA No. 105911/2025 - INTERVENTION/IMPLEADMENT, IA No. 106007/2025 - INTERVENTION/IMPLEADMENT, IA No. 106076/2025 - INTERVENTION/IMPLEADMENT, IA No. 109716/2025 - INTERVENTION/IMPLEADMENT, IA No. 92844/2025 - INTERVENTION/IMPLEADMENT, IA No. 104367/2025 - INTERVENTION/IMPLEADMENT, IA No. 104392/2025 - INTERVENTION/IMPLEADMENT, IA No. 105257/2025 - INTERVENTION/IMPLEADMENT, IA No. 105267/2025 - INTERVENTION/IMPLEADMENT, IA No. 105854/2025 - INTERVENTION/IMPLEADMENT, IA No. 105901/2025 - INTERVENTION/IMPLEADMENT, IA No. 106000/2025 - INTERVENTION/IMPLEADMENT, IA No. 106070/2025 - INTERVENTION/IMPLEADMENT, IA No. 109707/2025 - INTERVENTION/IMPLEADMENT, IA No. 104355/2025 - INTERVENTION/IMPLEADMENT, IA No. 104391/2025 - INTERVENTION/IMPLEADMENT, IA No. 105256/2025 - INTERVENTION/IMPLEADMENT, IA No. 108039/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 90429/2025 - STAY APPLICATION)

WITH

W.P.(C) No. 314/2025 (PIL-W)
(IA No. 93956/2025 - STAY APPLICATION)

W.P.(C) No. 284/2025 (X)
(FOR STAY APPLICATION ON IA 90344/2025 and FOR INTERVENTION APPLICATION ON IA 93079/2025)

W.P.(C) No. 331/2025 (PIL-W)
(FOR STAY APPLICATION ON IA 94610/2025 and FOR INTERVENTION APPLICATION ON IA 100782/2025)

W.P.(C) No. 269/2025 (PIL-W)
(FOR ADMISSION, IA No. 90396/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 90399/2025 - EXEMPTION FROM FILING O.T., IA No. 90397/2025 -

INTERVENTION APPLICATION, IA No. 89994/2025 -
INTERVENTION/IMPLEADMENT, IA No. 90398/2025 - PERMISSION TO APPEAR
AND ARGUE IN PERSON, IA No. 86885/2025 - PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES, IA No. 86879/2025 - STAY APPLICATION,
IA No. 111980/2025 - INTERVENTION and IA No. 109318/2025 -
INTERVENTION)

Date : 05-05-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE K.V. VISWANATHAN

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Mr. Lokesh Krishna, Adv.
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UPON hearing the counsel, the Court made the following
O R D E R

To be listed before the Bench presided over by Hon'ble
Mr. Justice B.R. Gavai on 15.05.2025.

The statements made by Mr. Tushar Mehta, learned Solicitor
General, as recorded in the order dated 17.04.2025, shall persist
till the next date of hearing.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR